

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 348 OF 2018
& IA NOS. 1602 OF 2018

Dated: 18th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s. GI Energies	 Appellant(s)
	Versus	
Maharashtra Electricity Regulatory Commission & Ors.	 Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Anup Jain
Mr. S. Rama for R-2

ORDER

Appellant counsel is absent. Adjourn the matter to **09.12.2019.**

(S. D. Dubey)
Technical Member

pr/pk

(Justice Manjula Chellur)
Chairperson